

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: Oracle Home Textiles Limited Date of Commencement of Liquidation: 30-04-2024; List of Stakeholders as on Date: 29-06-2024; Name of IP: MAHESH CHAND GUPTA; Process Number: 1; Last 5 digit of registration number: 12304

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs	12	7012704	4	4142355	0	0	2870349	NA
2	Liquidation costs incurred till date	0	502585	0	502585	0	0	0	NA
3	Secured financial creditors	2	1683157691	2	1572147457	0	111010234	0	Annexure 3
4	Unsecured financial creditors	4	63405018	4	40197464	0	23207554	0	Annexure 4
5	Operational creditors (Workmen)	163	53256845	163	4290889	0	48965956	0	Annexure 5
6	Operational creditors (Employees)	80	65840072	80	24503680	0	41336392	0	Annexure 6
7	Operational creditors (Government Dues)	5	161784337	5	161775553	0	8784	0	Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	20	72821965	16	53725990	0	14148730	4947245	Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)	0	0	0	0	0	0	0	NA
Total		286	2107781217	274	1861285973	0	238677650	7817594	